

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 183 of 2020

Imran Ilyas Dalla

Vs.

State of Maharashtra

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri Chinmay Dharmadhaikari, Advocate for the applicant
Shri A. M. Joshi , APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard learned Counsel Shri Dharmadhikari for the
applicant. He seeks time to file rejoinder.

List this matter on 05.05.2020.

JUDGE